

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:714

ANSWERED ON:22.10.2008

JANANI SURAKSHA YOJANA

Chavda Shri Harisinh Pratapsinh;Patel Shri Jivabhai Ambalal

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the status of implementation of Janani Suraksha Yojana in various States including Gujarat alongwith the guidelines laid down in this regard;
- (b) the amount allocated for this purpose during the last three years and current year;
- (c) the number of people benefited under the Scheme; and
- (d) the steps taken by the Government in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE(DR. ANBUMANI RAMADOSS)

(a) to (d). Janani Suraksha Yojana (JSY), a safe motherhood intervention under the National Rural Health Mission (NRHM), was launched on 12th April 2005 to promote institutional deliveries among the poor pregnant women. The Yojana is being implemented in all states including the state of Gujarat. The funds for implementation of the Yojana are released as part of RCH Flexi pool. A brief on the scheme (JSY) is enclosed.

The number of beneficiaries and expenditure reported on the scheme by the States (including the State of Gujarat) during 2005-06 to 2007-08 are as under:

Year Expenditure No. of beneficiaries
(Rs. In crores)

2005-06 38.29 7,38,911

2006-07 258.22 31,58,317

2007-08 755.01 73,28,601

2008-09 173.68# 1126881#

Figures available as on 30.6.2008 subject to change on receipt of further reports from the States.

Janani Suraksha Yojana

Janani Suraksha Yojana (JSY) is a safe motherhood intervention under the National Rural Health Mission (NRHM) was launched on 12th April 2005 to promote institutional delivery among the poor pregnant women. The Yojana is being implemented in all states and Union Territories. JSY is a 100% centrally sponsored scheme.

(2) The scheme focuses on the poor pregnant woman with special dispensation for states having low institutional delivery rate namely, the states of Uttar Pradesh, Uttrakhand, Bihar, Jharkhand, Madhya Pradesh, Chattisgarh, Assam, Orissa, Rajasthan and Jammu and

Kashmir, While these states have been classified as Low Performing States (LPS), the remaining states have been named as High performing States (HPS). Besides the maternal care, the scheme provides cash assistance to all eligible mothers for delivery care.

(3) The Yojana has identified ASHA, the Accredited Social Health Activist as an effective link between the Government and the poor pregnant women in 10 low performing states, namely the 8 (EAG) - Empowered Action Group (EAG) states and Assam and J&K and the remaining NE States. Her main role is to facilitate pregnant women to avail Services of maternal care and arrange referral transport.

(4) Eligibility for Cash Assistance;

In LPS States All woman including those from SC and ST families, delivering in Government health centres like Sub-centre, PHC/CHC/FRU/general words of District and state Hospitals or accredited private institutions.

In HPS States BPL pregnant women, aged 19 years and above and the SC and ST permanent woman.

(5) Scale of Cash Assistance (in Rs) for Institutional Delivery;

Category Rural Area Urban Area

Mother's ASHA Package Mother's ASHA Package
Package Package Package Package

In LPS 1400 600 1000 200

In HPS 700 600

6. Limitations of Cash Assistance for Institutional Delivery;

In LPS States All births, delivered in a health centre-Government or Accredited Private Health Institutions.

In HPS States Up to 02 live births

7. ASHA package is available in all LPS, NE States and in the tribal districts of all states and UTs. In rural areas it includes the following components;

Cash assistance for Referral transport for pregnant women to go to the nearest health centre for delivery.

Balance amount to be paid to ASHA in lieu of services rendered by her.

8. The Yojana subsidizes the cost of Caesarean Section or for the management of Obstetric complications, upto to Rs. 1500/- per delivery to the Government Institutions, where Government specialists are not in position.

9. LPS and HPS States, all such BPL pregnant women, aged 19 years and above, preferring to deliver at home is entitled to cash assistance of Rs.500/-per delivery, upto two live births.